

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.227
Co.Appeal 28 of 2017

Proceedings under Section 56, 58, 59 of Co. Act, 2019

IN THE MATTER OF:

Suman Kumar Sinha

.....Applicant

V/s

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

Order delivered on 27/06/2023

Coram:

Justice (Retd.) T. Krishnavalli, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Pawan S Godiawala, Ld. Adv.

For the Respondent :

ORDER

The pleadings are complete.

List for hearing before the Regular Bench on 01.08.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**T. KRISHNAVALLI
MEMBER (JUDICIAL)**